

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original Application No. 75 of 2002 /

Applicant (s) Biju Bokhar Samaj Respondent (s) Law of India ...

Advocate for Applicant (s) Mr. T. N. Mohanty Advocate for Respondent (s)

NOTES OF THE REGISTRY**ORDERS OF THE TRIBUNAL**

P.O/B.D. for Rs.50/- filed
 For Registration please.

19/2/2002
 80.

for Admision - copy
 served.

19/2/2002
 Biju

REGISTER

19/2/2002
 Registrar

01. 22. 02. 2002.

On the Prayer made by the
 learned counsel, the present OA
 is allowed to be withdrawn. This
 is being done by us without
 expressing any merit views on
 the merits of the grievance contained
 in this OA.

The OA stands dismissed
 as withdrawn.

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 Member (A)
 No.
 Member (J)